

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2016 &
IA NO. 361 OF 2016**

Dated: 23rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Adani Power Maharashtra Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Poonam Verma
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar
Mr. Rohan Ahlawat for R-1

Mr. Kiran Gandhi
Ms. Ramani Taneja for R-2

Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal for R-3

ORDER

Heard Mr. Sanjay Sen, senior learned counsel for Appellant and Mr. M. G. Ramachandran, learned counsel for Respondent No. 3 for some time.

List the matter for further hearing on **25-1-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt